



ANIMAL LAW CELL

FACULTY OF LAW, UNIVERSITY OF DELHI



"Turning Policy into Practice: Advancing Animal Justice through Litigation and Innovation."



Recognizing the pressing need to bridge the gap between theoretical legal frameworks and their practical application, the Animal Law Cell at the Faculty of Law, University of Delhi, proudly organizes an event dedicated to the practicalities of animal justice. The event, titled "Turning Policy into Practice: Advancing Animal Justice through Litigation and Innovation," is scheduled for March 13, 2026, in the Moot Court Hall, Umang Bhawan, Faculty of Law, starting from 1:00 PM onwards. The session is open to all students who all are interested, at the Faculty of Law, University of Delhi.

Through this event, we seek to explore how legal policies can be effectively translated into action through strategic litigation and innovative advocacy. By highlighting these critical pathways, we aim to encourage future lawyers and legal scholars to use their skills to foster a more ethical and just society for all sentient beings.

This program will feature distinguished speakers who are pioneers in the field of animal rights and legal advocacy:

● **Mr. Raj Panjwani**, a Senior Advocate, brings decades of expertise in environmental and animal law. His contributions have been pivotal in securing legal protections for animals through the judiciary, demonstrating how litigation serves as a powerful tool for systemic change.

● **Mr. Ankit Puri**, the Founder of Voiceless India, is a leading voice in youth-driven animal rights advocacy. His work focuses on using innovation and education to challenge societal norms and promote compassion, underscoring the importance of creative solutions in the fight for animal justice.

Overall, the event aims to address the critical intersection of law, policy, and practical enforcement. It will provide participants with invaluable insights into the realities of animal law practice and the diverse career opportunities available in this evolving field, ensuring they leave equipped with the knowledge and inspiration to take meaningful action.

If you are passionate about moving beyond policy and exploring how the law can be utilized to secure tangible justice for animals, please register and attend.

DETAILS:

DATE: MARCH 13, 2026

TIME: 1 PM ONWARDS

VENUE: MOOT COURT HALL, UMANG BHAWAN

[Click/Scan here
to register :](#)



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